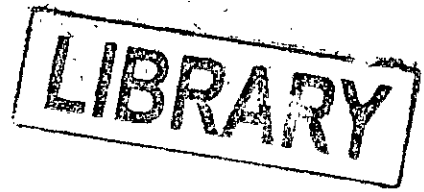


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 351/1343/2015

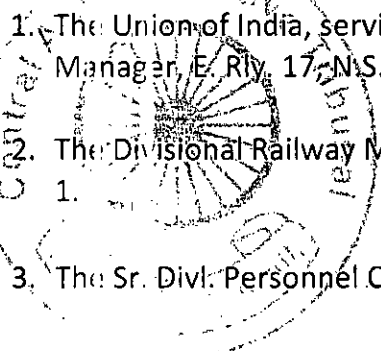
Date of order: 11.03.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Hirannoy Biswas, son of late Jasoda Ranjan Biswas,
aged about 64 years, Ex-Tech III/C&W/BWN under
Eastern Railway, Howrah, residing at C/o. Shyamal
Chakraborty, Bidhan Pally, Ghosh Para, Post Office
Sripally, P.S. & Dist- Burdwan, Pin- 713103.

.....Applicant.

-versus-

- 
1. The Union of India, service through the General
Manager, E. Rly. 17, N.S. Road, Kol- 1.
 2. The Divisional Railway Manager, E. Rly. Howrah-
1.
 3. The Sr. Divl. Personnel Officer, E. Rly. Howrah-1.
 4. The Divl. Mechanical Engineer, E. Rly. Howrah- 1.

.....Respondents.

For the Applicant : Mr. A. Felix, Counsel

For the Respondents : Mr. A. K. Guha, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both.

2. The applicant has factually disputed the amount which he has
received as ACP and two MACPs. A chart has been handed over by the Id. Counsel

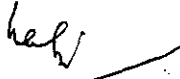
for respondents dated 18.05.2015 whereas in the reply it has been stated as under:

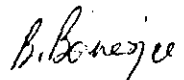
"it is stated that in compliance to directions of Hon'ble High Court/Calcutta, speaking order was issued by the Competent Authority timely taking a collective view on the matter and his revised pay so calculated and duly vetted by the associate Accounts has been taken into account to revise his settlement dues and other monetary benefits which are under the official course of action and will be finalized shortly."

3. We feel it appropriate to remand back the matter to the authority to give a personal hearing to the applicant and finalise the amount/settlement in regard to his actual entitlement to ACP and two MACPs.

4. Let the appropriate entitlement be depicted in the form of a chart and handed over to the applicant within a period of 2 months from the date of receipt of copy of this order.

5. OA is accordingly disposed of. No costs.


(Dr. Nandita Chatterjee)
Member (A)
pd


(Bidisha Banerjee)
Member (J)